

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.09.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 754 of 2019	Elektrans Shipping Pte Ltd. Vs. Pierre D'silva & Ors	Anandh.K	Mayank Sheer Sagar Pankhuri-R2
2.	Comp. App. (AT) (Ins) No. 772 of 2019	Basab Biraja Paul & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Neeha Nagpal	Siddharth Sharma-R1 P.V. Dinesh-R2

For Orders (For Renewal of FDR)

3.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
4.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	Bina Gupta	Samar Bansal (R-CCI)
5.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.	P.K. Bhalla	

For Orders

6.	I.A No. 2787 of 2019 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors	Siddharth Sharma	Shashank Agarwal
7.	Comp. App. (AT) (Ins) No. 618 of 2019	G.R.K. Reddy. Vs. ICICI Bank Ltd & Ors.	Nithin Chowdary	D. Sreenivasan-R1 K. Moorthy-R2 Vasudevan-RP
8.	Comp. App. (AT) (Ins) No. 889 of 2019	Bajrang Choudhary. Vs. ReligareFinvest Ltd & Anr.	Arijit Mazumdar	

For Admission (Fresh Cases)

9.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Nishat Ahmed	Arvind Kumar Tarun Mehta C. S. Chauhan
10.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	

11.	Comp. App. (AT) (Ins) No. 918-919 of 2019	First Global Finance Pvt Ltd. Vs. IVRCL Ltd.	Pushkar Sood	
12.	Comp. App. (AT) (Ins) No. 920 of 2019	Mansi Oils & Grains Pvt Ltd. Vs. United Bank of India & Anr.	Rajendra Raju Mansinghka	
13.	Comp. App. (AT) (Ins) No. 921 of 2019	Shaji Purushothaman. Vs. Union Bank of India & Ors.	Karuppaiah Meyyappan	
14.	Comp. App. (AT) (Ins) No. 922-923 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Devendra P. Jain. RP of Sandhya Prakash Ltd & Anr.	Anushree Kapadia	
15.	Comp. App. (AT) No. 240 of 2019	State Bank of India & Anr. Vs. Visa Steel Ltd & Anr.	Shantanu Chaturvedi	
16.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Saurabh Gupta	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	Rajesh Rattan, Amish Tondon, Ayush
18.	Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora- R1 G. Ananda Selvan- R2
19.	Comp. App. (AT) (Ins) No. 526 of 2019	Devmata Exim Pvt. Ltd. Vs. Kavitha Surana, RP of Veerganapathi Steels Pvt. Ltd.	Anshul Rawat	Goutham Shivshankar –R1
20.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	Vijay Kumar
21.	Comp. App. (AT) (Ins) No. 578 of 2019	Fullerton India Credit Company Ltd. Vs. Ashish Arjun Kumar Rathi.	Anandita	
22.	Comp. App (AT) (Ins) No. 896 of 2019	Beacon Trusteeship Ltd. Vs. Earthcon Infracon Pvt Ltd & Ors.	Krishna Murthy	

Note: The Court will rise at 01:00 PM.

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By Order

**-sd/-
Registrar**